



GOVERNMENT OF KERALA

<u>Ab</u>stract

Electronics & Information Technology Department - Resurgent measures to tide over economic crisis faced by IT/TeS companies/establishments in Government IT Parks due to the outbreak of COVID-19 pandemic - Orders issued.

ELECTRONICS & INFORMATION TECHNOLOGY (A) DEPARTMENT G.O.(Rt)No.51/2020/ITD Dated,Thiruvananthapuram, 27/04/2020

- Read 1. Representation dated 03.04.2020 received from the Chairman, Group of Technology Companies (GTech), Technopark, Thiruvananthapuram.
 - 2. Note dated 04.04.2020 received from the Chief Executive Officer, IT Parks, Kerala.

<u>ORDER</u>

The Chief Executive Officer, Government IT Parks, Kerala, on the basis of the representation submitted by the Chairman, Group of Technologies (GTech), have submitted proposal seeking support to the IT/ITeS Companies/establishments operating from the buildings owned by Government IT Parks, to tide over the economic crisis faced by them due to the outbreak of the pandemic Covid-19 and lockdown declared subsequently.

- 2. Government have examined the matter in detail and considering the tough economic situation faced by the IT/ITeS companies/ incubators/establishments operating from the buildings owned by Government IT Parks, are pleased to take the following resurgence measures;
- 1. Rent is waived for the months of April, May & June 2020 for all

File No.IT-A1/45/2020-ITD

IT/ITeS companies who have taken upto 10,000 sq.ft of IT space on rental.

- 2. Rent is waived for the months of April, May & June 2020 for the Incubation Centers operating from the IT Parks, irrespective of the area occupied.
- 3. IT/ITeS companies who have taken more than 10,000 sq.ft of IT space are offered moratorium on rent for three months (i.e., rent for April, May and June 2020 will be paid by July, Aug and September 2020 respectively without penalty/surcharge).
- 4. For all non IT shops/ establishments (restaurants etc) functioning within Government IT Parks who operate out of Government buildings, rent is waived for three months i.e., April, May & June 2020.
- 5. Annual rent escalation of 5% in IT/non IT office space/shops/ establishments in Government owned buildings within IT parks will not be implemented during the Financial Year 2020-21, ie, the same rate card as in Financial Year 2019-20 will hold for 2020-21 also.
- 6. Surcharge on rental is waived across all categories for six months i.e., from April to September 2020.
- 7. As a special scheme, IT/ ITeS companies who start operation on or before 31st March 2021 at any of the Government IT Parks may avail rent waiver for the first three months on operation commencement.
- 3. As the power consumption will be reduced to a considerable low due to the non functioning of the companies in IT Parks during the lock down period the benefit of reduction in electricity bill will be extended to the end user. The Chief Executive Officer, IT Parks, Kerala is entrusted to look into the matter of subsidizing the electricity tariff and the electricity charge to be reassessed for the month of April, May and June 2020 and will be

reduced proportional to the electricity consumed by each company/Institution in IT Parks.

4. The requests of Tenants/ Clients who have taken land on long term lease from the IT Parks to be given upto six months of additional time for commencement / completion of buildings, over and above the deadline as per agreement and concessions on penalty in this regard, will be evaluated and recommended by an Expert Committee comprising of the Chief Executive Officer, Parks Kerala (Convenor), Managing Director, Kerala State IT Infrastructure Ltd (KSITIL), Chief Executive Officer, Kerala StartUp Mission (KSUM) and Director, Kerala State IT Mission.

> (By order of the Governor) M. SIVASANKAR PRINCIPAL SECRETARY

To:

The Chief Executive Officer, IT Parks, Kerala.

The Chairman, GTECH, Nila Building, Technopark.

The Accountant General (A&E/Audit), Kerala.

The Director, Kerala State IT Mission, Thiruvananthapuram.

The Managing Director, KSITIL, Thiruvananthapuram.

The Managing Director, KSUM, Thiruvananthapuram.

Mformation & Public Relations Department

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Signature valid /By order

Digitally signed by MANESH MOHAN Date: 2020.04.27 16 19:21 IST Reason: Approved in Officer